

ITEM NO.31

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 35859/2019

(Arising out of impugned final judgment and order dated 11-01-2019 in OA No. 20/1162/2013 11-01-2019 in OA No. 20/303/2018 11-01-2019 in OA No. 20/323/2018 11-01-2019 in OA No. 21/395/2018 11-01-2019 in OA No. 21/434/2018 11-01-2019 in OA No. 20/885/2018 11-01-2019 in OA No. 21/921/2018 11-01-2019 in OA No. 21/68/2017 11-01-2019 in OA No. 21/170/2017 11-01-2019 in OA No. 20/607/2017 11-01-2019 in OA No. 21/610/2017 11-01-2019 in OA No. 21/621/2017 11-01-2019 in OA No. 20/638/2017 11-01-2019 in OA No. 21/685/2017 11-01-2019 in OA No. 21/716/2017 11-01-2019 in OA No. 21/742/2017 11-01-2019 in OA No. 20/892/2017 11-01-2019 in OA No. 20/966/2017 11-01-2019 in OA No. 20/1032/2017 11-01-2019 in OA No. 20/1034/2017 11-01-2019 in OA No. 20/1047/2017 11-01-2019 in OA No. 21/1093/2017 11-01-2019 in OA No. 20/1138/2017 11-01-2019 in MA No. 21/1/2016 11-01-2019 in OA No. 20/59/2016 11-01-2019 in OA No. 21/61/2016 11-01-2019 in OA No. 21/62/2016 11-01-2019 in OA No. 21/63/2016 11-01-2019 in OA No. 21/64/2016 11-01-2019 in OA No. 21/65/2016 11-01-2019 in OA No. 21/66/2016 11-01-2019 in OA No. 21/67/2016 11-01-2019 in OA No. 21/68/2016 11-01-2019 in OA No. 21/69/2016 11-01-2019 in OA No. 21/70/2016 11-01-2019 in OA No. 21/71/2016 11-01-2019 in OA No. 21/72/2016 11-01-2019 in OA No. 21/73/2016 11-01-2019 in OA No. 21/74/2016 11-01-2019 in OA No. 20/91/2016 11-01-2019 in OA No. 20/92/2016 11-01-2019 in OA No. 20/144/2016 11-01-2019 in OA No. 21/173/2016 11-01-2019 in MA No. 20/254/2016 11-01-2019 in OA No. 20/291/2016 11-01-2019 in OA No. 20/361/2016 11-01-2019 in OA No. 20/538/2016 11-01-2019 in OA No. 20/596/2016 11-01-2019 in OA No. 20/606/2016 11-01-2019 in OA No. 20/644/2016 11-01-2019 in OA No. 20/645/2016 11-01-2019 in OA No. 20/840/2016 11-01-2019 in OA No. 20/1119/2016 11-01-2019 in OA No. 20/1123/2016 11-01-2019 in OA No. 21/24/2015 11-01-2019 in OA No. 21/25/2015 11-01-2019 in OA No. 21/30/2015 11-01-2019 in OA No. 20/54/2015 11-01-2019 in OA No. 21/64/2015 11-01-2019 in OA No. 21/65/2015 11-01-2019 in OA No. 20/251/2015 11-01-2019 in OA No. 21/405/2015 11-01-2019 in OA No. 20/462/2015 11-01-2019 in OA No. 21/512/2015 11-01-2019 in OA No. 21/640/2015 11-01-2019 in OA No. 20/936/2015 11-01-2019 in OA No. 20/954/2015 11-01-2019 in OA No. 21/959/2015 11-01-2019 in OA No. 21/1048/2015 11-01-2019 in OA No. 20/1059/2015 11-01-2019 in OA No. 20/1163/2015 11-01-2019 in OA No. 21/1197/2015 11-01-2019 in OA No. 20/1349/2015 11-01-2019 in OA No. 20/1359/2015 11-01-2019 in OA No. 20/1391/2015 11-01-2019 in OA No. 20/1472/2015 11-01-2019 in OA No. 20/1660/2015 11-01-2019 in OA No. 20/1661/2015 11-01-2019 in OA No. 20/1662/2015 11-01-2019 in OA No. 20/1663/2015 11-01-2019 in OA No. 20/1664/2015 11-01-2019 in OA No. 20/1665/2015 11-01-2019 in OA No. 20/1763/2015 11-01-2019 in OA No. 20/1764/2015 11-01-2019 in OA No. 20/1765/2015 11-01-2019 in OA No. 20/1766/2015 11-01-2019 in OA No. 20/1767/2015 11-01-2019 in OA No. 20/1768/2015 11-01-2019 in OA No. 20/1769/2015 11-01-2019 in OA No. 20/1849/2015 11-01-2019 in OA No.

20/1850/2015 11-01-2019 in OA No. 20/1851/2015 11-01-2019 in OA No.
 20/301/2014 11-01-2019 in OA No. 20/447/2014 11-01-2019 in OA No.
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 21/1210/2013 11-01-2019 in OA No. 20/1246/2013 11-01-2019 in OA No.
 20/1342/2013 11-01-2019 in OA No. 20/1400/2013 11-01-2019 in OA No.
 20/1499/2013 11-01-2019 in OA No. 20/741/2011 passed by the Central
 Administrative Tribunal At Hyderabad)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

SUNKARA RADHAKRISHNA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.182870/2019-CONDONATION OF DELAY
 IN FILING and IA No.182871/2019-CONDONATION OF DELAY IN REFILING /
 CURING THE DEFECTS)

Date : 06-12-2019 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE B.R. GAVAI
 HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay Jain, ASG, Sr. Adv.
 Mr. Prashant Singh, Adv.
 Mr. Apoorv Kurup, Adv.
 Ms. Upama Bhattacharjee, Adv.
 Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
 O R D E R

Delay condoned.

Issue notice.

Tag with SLP(C) No.30621 of 2011 and connected matters.

(SANJAY KUMAR-II)
 COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
 ASSISTANT REGISTRAR